

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 423 of 2020

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

03/Dated: 20th July, 2020

Heard through V.C.

2. Call for the LCR from the court concerned and put up this case on 24th August, 2020.
3. In the meantime, learned counsel for the petitioner is directed to remove the defects as pointed out by the office.

(Deepak Roshan, J.)

Amardeep/